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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/94/CAA/2017
NAME OF THE TRANSFEROR : DALMIA CEMENT (BHARAT) LTD & ADHUNIK
CEMENT LTD
NAME OF THE TRANSFERRE : ADHUNIK MSP CEMENT ASAM LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1.	P. H. Arvindh Pandian Senior Advocate Vishnu Mohan Pawan Jhabakh Shilpi Jain	Counsel for Petitioner	
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ORDER

Shri P H Arvindh Pandian, senior counsel representing the petitioner present.
The matter is posted for arguments. Put up on 13.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)